

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 4

IA(I.B.C)/403(CH)2022, IA(I.B.C)/387(CH)2021
IA(I.B.C)/646(CH)2021, IA(I.B.C)/399(CH)2022
IA(I.B.C)/400(CH)2022, IA(I.B.C)/401(CH)2022
IA(I.B.C)/1395(CH)2022, IA(I.B.C)/1015(CH)2023
IA(I.B.C)/892(CH)2024, IA(I.B.C)/1513(CH)2024

In
CP(IB) No. 263/Chd/Hry/2018
(Admitted)
NCLAT Directions

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd.

...Petitioner-Financial Creditor

Versus

Zenica Cars India Pvt. Ltd

...Respondent-Corporate Debtor

Under Section: 7, 33(1), 60(5), 25(j), 45 (1), 66(1) IBC 2016
Rule: 11 of NCLT Rules, 2016

Order delivered on 10.07.2024

CORAM:

SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the RP

: Mr. Viren Sharma with Mr. Pradeep Singh,
Advocates

For the Applicant in
IA No.1395/2022

: Mr. Janender Kumar Chumbak, Advocate

For the Respondent
Nos.1 & 2 in IA
Nos.387/2021,
646/2021, 399/2022
& 401/2022

: Mr. Aalok Jagga with Mr. APS Madaan, Ms.
Gulrukh Kaur Sidhu & Ms. Vibhu Aggarwal,
Advocates

ORDER

IA(I.B.C)/892(CH)2024

While hearing the matter, it transpires that the file of the present matter is not traceable, therefore, the Registry is directed to trace out the same within two days and place before us on the next date of hearing.

Let this matter be listed on 23.07.2024 in the supplementary list.

IA(I.B.C)/403(CH)2022

In view of the order passed by the Hon'ble NCLAT, let this matter be taken up on priority along with IA(I.B.C)/892(CH)2024 and be segregated from the other applications.

Let this matter be listed on 23.07.2024 in the supplementary list.

IA(I.B.C)/1513(CH)2024

This application has been filed under rule 11 of NCLT Rules, 2016 for placing on record the 48th Progress Report from the period of 16.04.2024 to 15.06.2024. The same is taken on record subject to just exceptions. Thus IA(I.B.C)/1513(CH)2024 is disposed of accordingly.

IA(I.B.C)/387(CH)2021, IA(I.B.C)/646(CH)2021, IA(I.B.C)/399(CH)2022, IA(I.B.C)/400(CH)2022, IA(I.B.C)/401(CH)2022, IA(I.B.C)/1395(CH)2022, IA(I.B.C)/1015(CH)2023

Let all these IAs be listed on 29.07.2024.

Sd/-

**(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**